



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-088/NCLAT/CHN BEN/2026

Dated: 14th July 2026

NOTICE

Please take notice that the following matters of Chennai Bench listed on 14.07.2026 and 15.07.2026 at 2pm will not be taken up.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar & 9 Ors WITH	Mr. H Karthik Seshadri	Mr.AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr.Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr.Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. NP Vijaykumar R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 642/2026 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar & 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavath Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Mr. H Karthik Seshadri R8 Ms. Priyadarshini Natarajan- R9
4.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr.AR Ramanathan R2 Mr.Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr.Ashwin Shanbhag R6 Mr. H Karthik Seshadri R7

5.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar&9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2
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By order of Hon'ble Member (Judicial)

Chennai Bench

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